

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 37**

**CONT.A. (IBC)/12/2024 IN C.P. (IB)/2336(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **SIXTH SENSE INC V/s CHUO SENKO  
ADVERTISING INDIA PRIVATE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

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**ORDER**

Adv. Surekha Yadav a/w Adv. Avinash Khanolkar for the Applicant present.

**CONT.A./12/2024**

Ld. Counsel for the Applicant seeks some time to peruse the Reply. List this matter on

Board on **13.06.2024**.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**